## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/61/(IB)/2017

NAME OF THE PETITIONER(S)

: IFCI LTD

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES & HOLDING LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R. PALANIANDAMN 1.

2.

For REP Partners

Council for Petitioner

## **ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent stated that he has not received any papers. Counsel for Petitioner has given the papers to the Counsel for Respondent in open Court. Counsel for the Respondent is directed to file counter within seven days by providing a copy to Matter is posted for arguments. Put up on 25.07.2107 at the other side. 10.30 A.M.

S. v = pager gleson -

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF MEMBER (JUDICIAL)